NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1226/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES:

Next Radio Ltd.

V/s.

JSM Corporation Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

30.

Cabdlu Shah

Advocate

D.

Cabdli chah

COMMON ORDER C.P.NO.1226/I&BC/NCLT/MB/MAH/2017 C.P.NO.1227/I&BC/NCLT/MB/MAH/2017 C.P.NO.1228/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Debtor is present.
- 2. The name of the IRP is to be proposed.
- 3. The debtor is seeking time for Settlement.
- Adjourned to 20th September, 2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) M.K. Shrawat Member (Judicial)

Dated 23-08.2017